NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 131/BB/ 2017	-	For hearing	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna (India) Projects Pvt. Ltd., & Others

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

N.K. Dilip S. Naghunarda, 18-63. Nanjappa Niver B.S. Grove to Ort

SATYANAPAYANA

Advocac for Repeal

folia

ORDER

Counsel for Petitioner/Financial Creditor is present. Counsel for Corporate Debtor is also present. Rejoinder is filed. List it on 15/03/2018.

Member (T)

Member (J)